

basis when it is necessary in the interests of the economy. Government does not consider it necessary to nationalise tyre industry.

#### Manufacture of Meters for Auto-Rickshaws

\*516. SHRI BHOGENDRA JHA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether at a meeting held on 17th August, 1972 in the Office of the Director of Industries, Delhi, the Director had assured that very soon permission for the manufacture of cheaper brands of meters for use in Auto rickshaws would be given; and

(b) if so, the action taken by Government in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) The Directorate of Industries, Delhi, has reported that the Deputy Director-cum-Controller of Weights and Measures, Delhi, held a meeting on 17-8-1972, and amongst other points stated that steps were being taken to make auto rickshaw meters available in adequate numbers and at reasonable prices by approving some more makes of auto rickshaw meters.

(b) The Directorate has since approved two more makes of meters.

#### Uniform regulations for Film Production and Exhibition

\*517. SHRI SHRIKISHAN MODI:  
SHRI P. M. MEHTA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Cinematograph Exhibitors Association of India has urged Government to evolve a set of uniform regulations for film production and exhibition covering the whole country; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): (a) Yes, Sir.

(b) The film industry is in the private sector. There is no control on production of films in India. However, no film can be exhibited in India unless it is certified as suitable for public exhibition by the Central Board of film censors.

One of the recommendations of the recently concluded Information Ministers' Conference relates to the diversion of a fixed proportion of entertainment tax collections for the construction of more cinemas and other development activities. Earlier, Government had commended the standardised bye-laws relating to the construction of cinema houses formulated by the ISI to the State Governments.

#### T.V. Factory at Nainital

\*518. SHRI NARENDRA SINGH BISHT: Will the Minister of ELECTRONICS be pleased to state:

(a) whether a Letter of Intent has been issued to some party for setting up a TV factory at Nainital;

(b) the proposed outlay, capacity and the employment potential of the factory and the likely date by which the factory will go into production;

(c) whether the Letter of Intent has since been converted into an industrial licence; and

(d) if so, the reasons for not setting up the factory in the Public sector?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) No letter of intent has been issued to any party in the organised sector for setting up a TV factory at Nainital. However, the U.P. Parvatiya Vikas Nigam, Nainital (a public sector undertaking of the Government of U.P.) has been approved on 14-9-1972 to set up a unit in Nainital in the small scale sector with an annual production capacity of 5,000 T.V. sets.

(b) The proposal envisages an investment of Rs. 7.40 lakhs on land, building and equipment and employment of 127 personnel including technical and non-technical staff. The factory is likely to go into production in 1973-74.

(c) Does not arise since approval in the small scale sector is equivalent to a licence.

(d) Does not arise.

**Impasse between U.P.S.C. and the Department of Science and Technology on Appointments of Scientists**

\*519. SHRI DEVINDER SINGH GARCHIA:

SHRI VARKEY GEORGE:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether his attention has been drawn to a news item reported in Hindustan Times dated the 4th March, 1973 that the Department of Science and Technology and the U.P.S.C. have reached an impasse over the appointments of scientists in the Department as the latter has refused to give its concurrence to almost all such appointments made since 1971; and

(b) if so, whether any decision has been taken in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND

TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) The point made in the news item that the Department of Science and Technology and the U.P.S.C. have reached an impasse over the appointment of scientists in the Department is not based on facts.

(b) Does not arise.

**Cost of Setting up of New Manufacturing Units**

\*520. SHRI JYOTIRMOY BOSU: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the cost of establishing new manufacturing facilities has gone up tremendously in the last three or four years as a result of continued inflationary conditions prevailing in the economy;

(b) if so, the extent thereof; and

(c) what action, is being taken in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) to (c). The cost of establishing new manufacturing facilities has undoubtedly gone up during the last three or four years. Details of the increases, which will vary from industry to industry, are not readily available. Apart from steps to control price increases within the country through fiscal, monetary and other appropriate policies, there is a proposal to initiate cost studies in certain selected industries such as paper machinery, cement machinery and other items of machinery and equipment.

**C.I.A. Activities in Colleges in Bihar**

4928. KUMARI KAMLA KUMARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether C.I.A. has been very active in the colleges of Bihar; and

(b) the steps Government propose to take to check such activities of C.I.A.?